

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Rev. No. 396 of 2020

Md. Kamar Khan	Petitioner
	Versus		
State of Jharkhand	Opp. Party

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner	: none
For the State	: Mr. P.D. Agarwal, APP

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

05/07.09.2021: Nobody appears for the petitioner.

Two weeks' time, as a last chance is granted for removal of the defects.

(Rajesh Kumar, J.)

Ravi/-